



**THE HIGH COURT OF ORISSA ARBITRATION CENTRE,  
CUTTACK**

**NOTIFICATION**

**No.114**

**/Date: 12<sup>th</sup> February, 2025**

In exercise of the power conferred under Rule-9(6), Part-IV of the High Court of Orissa Arbitration Centre (Internal Management) Rules, 2014, the names of Hon'ble Shri Justice Chakradhari Sharan Singh (Retd.), former Chief Justice, High Court of Orissa and Hon'ble Shri Justice Debabrata Dash (Retd.), former Judge, High Court of Orissa have been empanelled in the existing panel list of Arbitrators as per the kind minute dated 18.01.2024.

**By Order  
Sd/-(Satyabrata Mishra)  
Coordinator, Arbitration Centre**

**Memo No.115 /Date: 12/02/2025**

Copy forwarded to the

1. All Officers of the Court.
  2. The Asst.Registrar-cum-Senior Secretary to the Hon'ble Acting Chief Justice.
  3. Joint Registrar-cum-Principal Secretary/A.D.R - cum-Additional Principal Secretaries/ A.R. - cum - Sr. Secretaries/Secretaries to Hon'ble Shri Justice B.P. Routray, Hon'ble Shri Justice Sashikanta Mishra and Hon'ble Shri Justice B.P. Satapathy.
  4. Principal P.S. to the Advocate General, Odisha.
  5. Deputy Solicitor General of India attached to the High Court of Orissa.
  6. President, Orissa High Court Bar Association.
  7. Notice Board of the Court;
- for information and necessary action.

  
**Coordinator  
Arbitration Centre**

**[Contd. P/2]**

**Memo No.116 /Date: 12/02/2025**

**1. Hon'ble Shri Justice Chakradhari Sharan Singh (Retd.),**

Former Chief Justice, High Court of Orissa  
At – A-73, Sector 17A,  
Noida Uttar Pradesh.

**2. Hon'ble Shri Justice Debabrata Dash (Retd.),**

Former Judge, High Court of Orissa  
At – Plot No. 2700-6192,  
Vivekananda Marg, Maharana Sahi,  
Old Town, Bhubaneswar, Odisha  
PIN-751002  
for kind information.

*82/12-02-2025*

**Coordinator  
Arbitration Centre**